## F.No. 01(01)/Roster/CESTAT/2018 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 66

Dated: 16.07.2018

## ORDER NO. 145 of 2018

Hon'ble HOD is pleased to modify the roster order no. **142 of 2018 for CESTAT Delhi** to the extent indicated below:

On 16.07.2018 at 10.30 a.m. Hon'ble Shri V. Padmanabhan, Member (Technical) and Smt. Rachna Gupta, Member (Judicial) will hear Customs, Excise and Service Tax Division Bench matters.

On this day, the Single Member Bench matters listed before Hon'ble Shri V. Padmanabhan, Member (Technical) shall stand adjourned. Adjournment notices will be sent in due course.

By Order 1

B----

(Bineesh Kumar K.S) Deputy Registrar

Copy to:

SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/ Dy.Registrar/Asstt.Registrar /Bar Association/Commissioner(AR)/Notice Board/Website/Guard File/Office Copy.

Dy. Registrar